

(12)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/03/2018 AT 10.30 AM

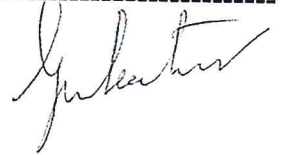
PRESENT: SHRI Ch. MOHD. SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/33/2017  
NAME OF THE TRANSFEROR : C.K. VIJAYAN  
NAME OF THE TRANSFERRE : VIJAYA HOSPITALITY & RESORTS LTD + 2  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. G. Venkateswarar

Counsel for petitioner  
Rep. it. B. Ravi Rajan



**ORDER**

Counsel for the Petitioner present. No representation on behalf of the Respondents. The Counsel for the Petitioner submitted that the matter is subjudice before the Appellate Authority, and prayed for an adjournment. At request, the matter is adjourned. Put up on **23.04.2018 at 10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)